

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2737
ANSWERED ON:13.03.2013
ICT FACILITIES IN SCHOOLS
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Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the current guidelines/provisions on the usage of Information and Communication Technology (ICT) and computer-enabled learning in the Government and Government –aided schools;
- (b) the details of the ICT equipments being procured and utilised for the computer enabled schools in the Government and Government-aided schools;
- (c) the total number of schools that have been provided with ICT equipments and the number of ICT equipments procured and being utilised during the last three years and the current year, year-wise, State-wise and equipment-wise;
- (d) whether adequate training is being provided to the teachers for utilising the ICT equipments so that the students get the maximum benefit from the ICT equipments in the schools; and
- (e) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR)

(a) The Centrally Sponsored Scheme of "Information and Communication Technology (ICT) in Schools was launched in December 2004 and revised in 2010, to impart computer literacy and promote computer enabled learning by using ICT in teaching in Government and Government Aided Secondary and Higher Secondary Schools with emphasis on educationally backward blocks and areas with concentration of SC/ST/Minority/ Weaker Sections. A grant of Rs. 6.4 lakh (non-recurring) and Rs. 2.7 lakh per year for five years (recurring) per school is provided. The scheme also has a provision to establish 150 smart schools in the districts by conversion of one of the existing State Government Schools to serve as a role model and to share the infrastructure and resources with the neighbourhood schools. A grant of Rs. 25 lakh (non-recurring) and Rs. 2.5 lakh per year for five years (recurring) per school is provided. The sharing pattern under the scheme between Centre and States is in the ratio of 75:25 except for the North Eastern States where it is 90:10. The Ministry has also provided Model Bid Guidelines for implementation of the Scheme. The National ICT Policy in School Education endorsed by the Central Advisory Board of Education (CABE) was also circulated to the States/ Union Territories (UTs) to guide them in the implementation of the scheme.

(b) to (c) The scheme provides for indicative equipment consisting of Personal Computers (PCs), Projector, Printer, Scanner, Web Camera, Modem, Broadband antenna, Generator/ Solar Package, Uninterruptible Power Supply (UPS), Video Camera, furniture, Operating System & Application Software and Education Software etc, which the States procure. A statement indicating the state-wise and year-wise schools approved for coverage under the scheme to procure these equipments in the last three years and current year is attached as Annexure I. A statement indicating the state-wise and year-wise funds released and utilized by the States/ UTs for the last three years and current year is attached as Annexure II.

(d) to (e) The guidelines of the ICT Scheme have a provision to engage dedicated computer teacher for imparting ICT in Schools and also for providing Pre-service and In-service training (Induction and Refresher) to other subject teachers in the schools covered under the scheme. The Ministry reviews the position through progress reports provided by the States/ UTs from time to time. A third party evaluation is also being carried out to assess the adequacy of teacher training under the Scheme.